

Item No. 1E  
(For Judgment)

Court No. 5

SECTION IVB

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

C.A. NO.2257/2008 @ SLP(C) No.18509/2004

National Insurance Co. Appellant

VERSUS

Geeta Bhat & Ors. Respondents

Date : 31.3 .2008 : The matter was called on for judgment today.

For Appellant(s) Mr.B.K. Satija, Adv.

For Respondent(s) Mr. K.S. Rana, Adv.

Hon'ble Mr. Justice S.B.Sinha pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V.S.Sirpurkar.

Delay condoned.

Leave granted.

The appeal is dismissed in terms of the signed order. No costs.

( Meenu Sethi )  
Court Master

( Pushap Lata Bhardwaj )  
Court Master

Signed reportable judgment is placed on the file